

Meghalaya's request for allotment of Land in Shillong Cantonment area

1461. SHRI JERLIE E. TARIANG: Will the Minister of DEFENCE be pleased to state:

(a) whether the Meghalaya Government has urged the Central Government for transferring some vacant plots of land in the Shillong Cantonment area for providing car parking and for carrying other improvements in Shillong as so to relieve the daily traffic jam in the city; and

(b) if so, what action the Central Government have taken in the matter?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO):

(a) Yes, Sir.

(b) This is under consideration in consultation with the Meghalaya Government.

Dry dock at Bombay

1462. SHRI BISWA GOSWAMI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the project regarding dry dock now in progress at the Bombay Harbour is being executed by M/s. Escorts Limited;

(b) whether the project is in the private sector or the public sector;

(c) whether any time limit has been fixed for the completion of the project; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes, Sir.

(b) Private Sector.

(c) and (d) The floating dry dock, temporarily located in Nhava-Sheva Port waters is already operational.

Seats for students of Meghalaya in Medical colleges

1463. SHRI JERLIE E. TARIANG: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of seats reserved in various medical institutions in the country for the students of Meghalaya during the year 1984-85;

(b) whether there is any proposal for increasing seats during the current academic year;

(c) whether all the medical colleges in the country have provided reserved quotas for students belonging to the Scheduled Castes and Scheduled Tribes; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) to (d) Admissions in medical colleges are primarily controlled by the State/UT Governments and Universities. The basis and extent of reservation of seats for Scheduled Castes and Scheduled Tribes in the medical colleges in the country vary from State to State. The Govt. of India have no information regarding reservation of seats in medical colleges in the country for students of Meghalaya or for students belonging to Scheduled Castes and Scheduled Tribes. Depending on the over-all availability of MBBS seats in the Central Pool, a certain number of MBBS seats are allocated each year to the Government of Meghalaya for nomination of their candidates.

Setting up of Regional Institute of Medical Sciences, Shillong

1464. SHRI JERLIE E. TARIANG: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government of India have proposed to start a Regional Institute of Medical